

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE HON'BLE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).10630/2006

(From the judgement and order dated 24/02/2006 in WP No.21211/2005 of The
HIGH COURT OF DELHI AT N. DELHI)

GOVT.OF N.C.T.OF DELHI & ORS

Petitioner(s)

VERSUS

ALL INDIA YOUNG LAWYERS ASSN.(REGD)

Respondent(s)

(With prayer for interim relief)

Date: 07/08/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Kailash Prashad Pandey, Adv.
for Mrs. Anil Katiyar,Adv.

For Respondent(s) Ms. Shailja Sinha, Adv.
for Mr. Surya Kant,Adv.

Ms. Aruna Mathur, Adv.
for M/s. Arputham,Aruna & Co. ,Advs.

UPON hearing counsel the Court made the following
ORDER

List the matter before the Hon'ble Court.

S

(S.G.SHAH)
Registrar